

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.No.13/2002 in
M.A.No.1915/2002
O.A.No.3126/2001

Hon'ble Shri M.P.Singh, Member(A)
Hon'ble Shri Shanker Raju, Member(J)

New Delhi, this the 5th day of September, 2002

Sh. Chan~~k~~er Dev
s/o Sh. Geeta
r/o K-200, Vijay Vihar, Phase-II
Rohini, Delhi - 110 085.
(through Sh. S.P.Sharma, Advocate
Chamber No.84, Western Wing, Tis
Hazari Courts, Delhi - 54) .. Applicant

(By Advocate: Shri S.P.Sharma)

Vs.

Union of India through
Ministry of Urban Development
through its Secretary (Sh. Mohan)
Sarv Shakti Bhawan
New Delhi.

Central Public Works Department
through its Director (Sh. Krishan Kant)
Nirman Bhawan
New Delhi. .. Respondents

(By Advocate: Sh. B.K.Agarwal, through Sh. Rajeev
Bansal)

O R D E R (Oral)

By Sh. Shanker Raju, Member(J):

Heard both the parties.

2. In view of the respondents' order
passed on 18.1.2002, nothing survives in
this Contempt Petition and the applicant is
at liberty to assail the grievance if any
in accordance with the directions given
in order dated 28.11.2001 in OA No.3126/2001.

Contd...2/-

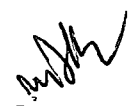
13

3. ~~we~~^{he} ~~it has been~~ observed in the order dated 28.11.2001 that directions have been issued to the respondents to examine the grievance of the applicant regarding service interests and to pass an order to that effect expeditiously within a period of one month from the date of receipt of a copy of the order.

4. Copy of the order dated 28.11.2001 was served on the respondents on 5.12.2001 whereas the applicant has approached this Court on 10.12.2001 even without waiting for a period of one month. In this view of the matter, we are of the considered view that the present Contempt Petition is misuse of process of law. In that event, we have no hesitation to impose a cost of Rs.500/- (Rupees Five Hundred Only) upon the applicant to be paid to the respondents within a period of one month from the date of receipt of a copy of this order.

5. With the above observation, the CP is dismissed. Notices issued to the respondents are discharged.

S. Raju
(SHANKER RAJU)
MEMBER(J)


(M.P.SINGH)
MEMBER(A)

/rao/